

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

CIVIL JUDGES (JUNIOR DIVISION) – Transfers and Postings of Civil Judges (Junior Division) – ORDERS - ISSUED.

ROC.NO.661/2025-B.SPL.

NOTIFICATION NO.619–B.SPL.

DATED:11.08.2025

The High Court made the following transfers and postings of Civil Judges (Junior Division):-

The Civil Judge (Junior Division) mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS /HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri S.Srinivasu, Principal Civil Judge (Junior Division), Piler, Chittoor District.	Principal Civil Judge (Junior Division), Nandyal, Kurnool District Vice Smt. Lakshmi Karri transferred.	His post and also the post of Additional Civil Judge (Junior Division), Piler, which post he is holding FAC to Civil Judge (Junior Division), Vayalpad, Chittoor District.	Civil Judge (Junior Division), Allagadda, Kurnool District.
2.	Sri Palamangalam Vinodh, Judicial Magistrate of First Class for Railways, Nellore, now undergoing Basic	Principal Civil Judge (Junior Division), Dhone, Kurnool District (Post Kept Vacant)	-	After completion of his Basic Training at APJA, he shall take charge of his post from I Additional

	Training from 23.06.2025 to 14.09.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District			Civil Judge (Junior Division), Dhone, Kurnool District.
3.	Smt. V.Leela Shyam Sundari, Principal Civil Judge (Junior Division), Kakinada, East Godavari District.	Civil Judge (Junior Division), Singarayakonda, Prakasam District (Post Kept Vacant)	IV Additional Civil Judge (Junior Division), Kakinada, East Godavari District	Judicial Magistrate of First Class, Special Mobile Court, Ongole, Prakasam District.
4.	Mr. K.Anurag, VI Judicial Magistrate for Railways, Visakhapatnam.	Principal Civil Judge (Junior Division), Srikakulam (Post Kept Vacant)	III Additional Civil Judge (Junior Division), Visakhapatnam.	I Additional Civil Judge (Junior Division) (Juvenile Court), Srikakulam.
Mr. K.Anurag after assuming charge as Principal Civil Judge (Junior Division), Srikakulam, shall take charge of the post of Special Judicial Magistrate of First Class, Excise Court, Srikakulam from I Additional Civil Judge (Junior Division), Srikakulam and shall be in full additional charge of the said post until further orders.				
5.	Sri Ziauddin Shaik, Principal Civil Judge (Junior Division), Palakole, West Godavari District.	Principal Civil Judge (Junior Division), Piler, Chittoor District Vice Sri S.Srinivas transferred.	His post and also the post of Additional Civil Judge (Junior Division), Palakole, which post he is holding FAC to Principal Civil Judge (Junior Division), Narsapur, West Godavari District.	Civil Judge (Junior Division), Vayalpad, Chittoor District.
Sri Ziauddin Shaik, after assuming charge as Principal Civil Judge (Junior Division), Piler, Chittoor District, shall take charge of the post of Additional Civil Judge (Junior Division), Piler, Chittoor District from Civil Judge (Junior Division), Vayalpad, Chittoor District, and shall be in full additional charge of the said post until further orders.				

6.	Ms. V S N Lakshmi Lavanaya P, Additional Civil Judge (Junior Division), Palakole, West Godavari District, now undergoing Basic Training from 11.08.2025 to 14.09.2025 at APJA.	Principal Civil Judge (Junior Division), Palakole, West Godavari District Vice Sri Ziyauddin Shaik transferred.	-	Principal Civil Judge (Junior Division), Narsapur, West Godavari District.
	Ms. V S N Lakshmi Lavanya P, after completion of her Basic Training at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District, shall take charge of her post and also the post of Additional Civil Judge (Junior Division), Palakole, West Godavari District from Principal Civil Judge (Junior Division), Narsapur, West Godavari District. Ms. V S N Lakshmi Lavanya P after assuming charge as Principal Civil Judge (Junior Division), Palakole, West Godavari District, she shall be in full additional charge of the post of Additional Civil Judge (Junior Division), Palakole, West Godavari District, until further orders.			
7.	The transfer and posting of Smt. S.Lakshmi Karri, Additional Civil Judge (Junior Division), Nandyal, Kurnool District, as Principal Civil Judge (Junior Division), Nandyal, Kurnool District, as ordered vide High Court's Notification No.258-B.Spl., dated 17.03.2025 is hereby cancelled, and she shall continue as Additional Civil Judge (Junior Division), Nandyal, Kurnool District, since Ms. S.Tejaswini, who was newly appointed as Civil Judge (Junior Division) and posted as I Additional Civil Judge (Junior Division) Nandyal, Kurnool District has not reported to duty and she is not willing to join the said post.			

The officers mentioned in Column Number 4 will be in full AddITI. charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

- NOTE:**
1. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.
 2. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the Principal District Judge concerned shall make alternative arrangements, intimating the same to the High Court for information.
 3. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post.

4. The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District
7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
8. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Chittoor, East Godavari at Rajamahendravaram, Kurnool, Nellore, Prakasam, Visakhapatnam, Srikakulam, West Godavari at Eluru.
10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
Chittoor, East Godavari at Rajamahendravaram, Kurnool, Nellore, Prakasam, Visakhapatnam, Srikakulam, West Godavari at Eluru.
11. **THE DISTRICT TREASURY OFFICERS:** (with a request to communicate the same to the concerned Sub-Treasury Officers)

Chittoor, East Godavari at Rajamahendravaram, Kurnool, Nellore, Prakasam, Visakhapatnam, Srikakulam, West Godavari at Eluru.
12. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.